NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.182/ 2017	-	Admission	252(3)	Interstuhl Seatings(India) Pvt. Ltd. Vs ROC

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER		REPRESENTATION TO WHOM	SIGNATURE
1.	ABHILASH·M·X.	COUNSEL FOR PETITION	ER Abhiloshinz
	8105946743	PCS	·

ORDER

Matter is listed today for admission. PCS for Petitioner Company is present. He is directed to comply the additional information as called for by the registry. For compliance list it on 30/11/2017.

Member (T)

Member (J)